

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/198/ (IB)/2017

NAME OF THE PETITIONER(S)

: BHARATH KUMAR DUGAR

NAME OF THE RESPONDENT(S)

: MALABAR HOTELS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

C. RAMBIAMY & G. J. MOHAN KUMAR

ORDER

Counsel for petitioner present and filed affidavit showing proof of service of notice to the respondent. The same is taken on record. He also submitted that he has filed the affidavit and bank statement as per Sec.9(3)(b)& (c) of I&B Code, 2016. No representation on behalf of the respondent. Time extended at request for hearing submissions. Put up on 28.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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